

DIVISION BENCH
COURT - II

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/730(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	RSI PVT LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv.] For the Corporate Applicant
Mr. Rantu Kumar Das, PCS]

ORDER

1. Learned Counsel for the Corporate Applicant present.
2. Written notes of arguments be filed by the learned Counsel for the Corporate Applicant within a period of three days
3. Heard the learned Counsel Ms. Urmila Chakraborty appearing on behalf of the Corporate Applicant. **Reserved for order.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**